

NOTICE

In view of directions of The Hon'ble Supreme Court of India to expedite the matter **IT IS HEREBY NOTIFIED** for the information of the advocates, litigants and parties appearing in person that on **Thursday, 30th March, 2023 ;**

I

At 10.30 a.m. The Regular Division Bench comprising of The **Hon'ble Shri Justice M. S. Sonak** and The **Hon'ble Shri Justice Valmiki SA Menezes** will take up the matter, as per the causelist published separately.

II

After the Judicial work of the Regular Division Bench is over, the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Shri Justice Valmiki SA Menezes** will sit singly and will take up the extant Judicial assignment of Single Bench.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 29-03-2023

By Order

Sd/-

(G. G. Bhansali)
Registrar (Judicial)